

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 254 OF 2015

Dated: 21st November, 2017

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Neyveli Lignite Corporation Ltd. ... Appellant(s)
Vs. ...
Tamil Nadu Generation & Distribution Company Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Sbhusham Arya
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-9 to R-11

ORDER

Learned counsel, Mr. Shubham Arya, appearing for the Appellant, prays for two weeks' time to file written submission in this Appeal.

Submissions made by him, at supra, placed on record.

Learned counsel appearing for the Appellant is permitted to file his written submission on or before 6.12.2017 after serving copy to the learned counsel appearing for the opposite sides.

The learned counsel appearing for the Respondents pray for one week time thereafter, to file reply to the Appeal as well as written submissions.

Submissions made by them, at supra, placed on record.

They are permitted to file their respective reply/written submissions on or before 13.12.2017 after serving copy to the learned counsel for the opposite sides.

Re-list this matter for hearing on 18.12.2017 as requested by the learned counsel for the parties.

(S.D. Dubey)
Technical Member
ss/vt

(Justice N.K. Patil)
Judicial Member